NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (IB) NO. 28/Chd/Pb/2017

In the matter of:

M/s Sanjay Agro Industries Ltd. ... Applicant/Operational Creditor

Versus

M/s Bhambri Steels Pvt. Ltd. ... Respondent/Corporate Debtor

Statement of Mr. Sukhvinder Singh son of Mr. Harbans Singh, aged 60 years, Managing Director of M/s Bhambri Steels Pvt. Ltd., respondent/corporate debtor.

.....On S.A.

The respondent/corporate debtor has entered into a settlement dated 31.05.2017 with the petitioner-company/operational creditor. The settlement deed has been signed by me as well as by Mr. Ashwani Kumar, Authorised Signatory of the petitioner-company. Exh. C-1 is the settlement. There is resolution dated 31.05.2017 of the Board of Directors of the respondent-company authorising me to enter into a settlement with the petitioner-company. The terms of the settlement Exhibit C-1 have been read over by us and we have signed it after hearing and understanding the contents thereof and the same is correct. We would abide by the terms of settlement. The respondent-company has settled the dispute by handing over the cheques of ₹2,78,00,000/- (Rupees two crores seventy eight lacs only) as per the following details of the cheque numbers which are drawn on Bank of India, Mandigobindgarh Exhibit C-3:-

my A

Ant In

SI. No.	Cheque No.	Date:	Amount(₹)
1	128183	31.05.2018	25,00,000
2	128182	31.05.2018	25,00,000
3	128180	31.05.2018	25,00,000
4	128184	31.05.2018	25,00,000
5	128178	31.08.2017	25,00,000
6	128177	31.07.2017	50,00,000
7	128185	31.05.2018	25,00,000
8	128181	31.05.2018	25,00,000
9	128188	31.05.2018	28,00,000
10.	128179	31.05.2018	25,00,000

I place on record the photo copies of these cheques. The total amount for which the settlement has been reached is ₹2,78,25,000/- and rest of the amount of ₹25,000/- has been paid in cash. In case of dishonour of any of the cheque the petitioner-company may be given liberty to file fresh petition. In view of the settlement, the instant petitioner may be disposed of.

RO&AC

(Sukhwinder Singh)

West,

(Šumit Jain) Advocate

> (Justice R.P. Nagrath) Member (Judicial)

June 01, 2017